

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 20**

**IA 3485/2024 (NEW IA) in C.P. (IB)/30(MB)2017**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:    **MARMAGOA STEEL LTD**

Section 10 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

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**ORDER**

**IA 3485/2024 (NEW IA) in C.P. (IB)/30(MB)2017**

- 1) Ms. Maitri Malde, Ld. Counsel for the Applicant is present.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter contending that the Arguing Counsel is not available.
- 3) At request, stand over to 15.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare